

Family Welfare, New Delhi, for the year 1993-94.

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1993-94 together with Audit Report thereon.

[Placed in Library. See No. LT 6983/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1993-94.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 1993-94.

[Placed in Library. See No. LT 6984/94]

- (3) A copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 819A of the Companies Act, 1956:—

(i) Review by the Government of the working of the Hospital Services Consultancy Corporation, New Delhi, for the year 1993-94.

(ii) Annual Report of the Hospital Services Consultancy Corporation, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 6985/94]

Annual Report and Review on the working of National Academy of Ayurveda, New Delhi for 1991-92, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 1991-92 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6986/94]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 1992-93 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 1992-93.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. L.T. 6987/94]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cancer Institute, Madras, for the year 1993-94.

[Placed in Library. See No. L.T. 6988/94]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 1992-93.

[Placed in Library. See No. L.T. 6989/94]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Hospital and Research Institute, Gwalior, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cancer Hospital and Research Institute, Gwalior, for the year 1993-94.

[Placed in Library. See No. L.T. 6990/94]

Notifications under Indra Gandhi National Open University Act, 1985, etc. THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): Sir, on behalf of Kumari Selja, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 30 of the Indra Gandhi National Open University Act, 1985—

(i) The Regulations for the meetings of the Planning Board published in Notification No. G.S.R. 197 in Gazette of India dated the 23rd April, 1994.

(ii) The Regulations for the meetings of the Academic Council published in Notification No. G.S.R. 198 in Gazette of India dated the 23rd April, 1994.

(iii) G.S.R. 431 published in Gazette of India dated the 20th August, 1994 making certain amendments to Clauses 13 and 14 in the Regulations for Convocations at Headquarters.